

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 306
(IB)-754/ND/2021
New IA-4826/2023

IN THE MATTER OF:

The State Bank Of India

... **Applicant/Petitioner**

Versus

Sh. Vivek Sachdev

... **Respondent**

Under Section: 95 of IBC, 2016

Order delivered on 14.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Milan Negi and Mr. Nikhil Kumar Jha,
Advocate for the Applicant/RP in IA 4826/2023

ORDER

Due to paucity of time, the matter is re-notified to 15.09.2023.

Sd/-

(COURT OFFICER)